

ITEM NO.21

COURT NO.2

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (CRIMINAL) Diary No(s). 5637/2023

SOM NATH BHARTI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and IA No.59911/2023-EX-PARTE STAY and IA
No.59910/2023-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 10-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Sidharth Dave, Sr. Adv.
Mr. Som Nath Bharti, Adv./In person
Dr. Sushil Balwada, AOR
Mr. Tusharika Sharma, Adv.
Mr. Sandiv Kalia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

In the meantime, there shall be stay of further proceedings in case No. 5283/2022 @ FIR No. 14/2021 registered with P.S. Jagdishpur, District Amethi, dated 10.01.2021, titled as, "*State vs. Som Nath Bharti*", pending before the Court of Additional Chief Judicial Magistrate, Sultanpur, U.P. till the next date.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)